

(c) For choosing the technology for the gas-based plants, bids were received from all the pre-qualified international engineering consultants. Selection of Snamprogetti for urea technology and of Haldor-Topsoe and M.W. Kellogg for ammonia technology was made on the basis of technical suitability and the lowest evaluated bids.

#### **Profit/Loss to Airlines and IAAI and NAA**

1104. DR. A. K. PATEL: Will the Minister of CIVIL AVIATION be pleased to state:

(a) the profit/loss of Air India, Indian Airlines, Vayudoot, Helicopter Corporation of

India, International Airports Authority of India and National Airports Authority during each of the last three years; and

(b) the reasons thereof?

THE MINISTER OF HEALTH AND FAMILY WELFARE AND MINISTER OF CIVIL AVIATION (SHRI MOTILAL VORA): (a) The profits/losses incurred by Air India, Indian Airlines, Vayudoot, Helicopter Corporation of India, International Airports Authority of India and National Airports Authority for the last three years were as follows:—

(Rupees in Lakhs)

Name of the Organisation	Profit/Loss		
	1984-85	1985-86	1986-87
Air India	4469.00	6600.00	3016.00
Indian Airlines	5334.00	6352.00	6374.00
Vayudoot Limited	12.97	(160.50)	6.00 (Estimated)
Helicopter Corporation of India (Now Pawan Hans Limited)	(Incorporated in Oct., 85)	(4.00)	(654.00 Provisional)
International Airports Authority of India	2049.49	2209.97	3330.49
National Airports Authority	(Came into being with effect from 1.6.1986)		*1158.00

\*Profit and Loss Account not yet finalised. The figures indicate surplus of receipt over expenditure

Note: Figures shown in brackets indicate losses.

#### **(b) Vayuddot**

The loss during 1985-86 is due to initial infrastructural and development expenditure for the expansion of Vayudoot network and induction of new Dornier aircraft fleet.

#### **(c) Pawan Hans Limited**

During the first financial year 1985-86

there were no commercial operations and the Corporation had to incur a net loss. This was on account of normal establishment expenses relating to Pay and Allowances to staff and other office overheads. In the subsequent year 1986-87 the loss of Rs. 654.00 lakhs was primarily due to a high incidence of depreciation and obsolescence reserve for Capital equipment. Although the delivery of helicopters commenced in a phased manner starting from

September, 1986 as per the normal accounting practices, depreciation is charged in the accounts for the full financial year whereas the revenue was only for a part of the year resulting into a net loss.

#### **Development of Horticulture in Tribal Areas**

1105. SHRI RADHAKANTA DIGAL: Will the Minister of AGRICULTURE be pleased to state:

(a) whether Union Government have a proposal to increase areas under horticulture cultivation in the tribal areas;

(b) whether any central assistance is proposed to be provided for the purpose;

(c) whether the schemes have been drawn up by the State Governments and submitted to Union Government to undertake fruit cultivation, and

(d) if so, the steps taken in that direction?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI SHYAM LAL YADAV): (a) and (b). Government of India has no specific scheme for increasing areas under horticultural cultivation in the tribal areas. However, under various Central/Centrally Sponsored Schemes for development of horticulture, an outlay of Rs. 87.0 lakh has been earmarked for the Seventh Plan for Scheduled Caste/Scheduled Tribe farmers.

(c) and (d). No Specific scheme has been received from State Governments for cultivation of fruits in tribal areas. State Governments are, however, implementing various State Sector Schemes for development of horticulture in tribal areas and have been supplementing their horticulture programme from funds given as Special Central Assistance by Ministry of Welfare.

#### **Supply of Defective Butter by European Economic Community**

1106. SHRI DHARAM PAL SINGH MALIK:

SHRI M. RAGHUMA REDDY:

SHRI SUBHASH YADAV:

SHRI MANIK REDDY:

Will the Minister of AGRICULTURE be pleased to state:

(a) whether the butter received from the European Economic Community to be used as a part of Operation Flood II for enriching the fat content of the milk is having radio activity;

(b) whether this butter has been held to have radio activity of permissible level; and

(c) if so, the details thereof and Government's position in the matter?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI SHYAM LAL YADAV): (a) to (c). Representative samples from all the consignments of butter received from European Economic Community under Operation Flood Programme after the Chernobyl accident have been tested by the Bhabha Atomic Research Centre for radio active residues and cleared for human consumption.

#### **Programme to Counter Decline in Production**

1107. SHRIMATI BASAVARAJESWARI. Will the Minister of AGRICULTURE be pleased to state:

(a) whether his Ministry has initiated special programmes to counter the decline in production;

(b) whether his Ministry has taken steps to minimise the increase in prices of agricultural items during December, 1987;